

DIVISION BENCH

ITEM NO.104

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.71/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 8th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	APOLO EXTRUSIONS LIMITED V/S MODI INDUSTRIES LIMITED
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE

: For the Operational Creditor

ORDER

- 1.** There is a written request received on behalf of the Ld. Counsel, Sh. Yash Tandon representing the Operational Creditor that he is not available today due to some unavoidable circumstances, and therefore had requested for adjournment in the matter.
- 2.** In view of the request made on behalf of the Ld. Counsel representing the Operational Creditor, the matter is adjourned for further hearing on 4th June, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

8th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*